

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 20th December, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| CASES OF COURT NO. 1 | | | |
| FOR DIRECTION | | | |
| 1. | Appeal No. 28/2013 | Paryavaran Sanrankshan Sangarsh Samiti Lippa Vs Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Suryanarayana Singh, AAG for R-2 Mr. J. S. Attri, Sr. Adv. with Mr. Chandra Nand Jha, Adv. for R-3 Ms. Sakshi Popli, Adv. for MoEF & NDMC |
| 2. | Original Application No. 40/2015 | Sandeep Kumar Vs. MoEF & Ors. | Mr. Kapil Joshi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. Rahul Verma, AAG for R – 2 to 4 Mr. Mukesh Verma, Adv. for R - 5 Mr. Pradeep Mishra, Adv. for R – 6 & 7 Mr. Ashish Upadhayay, Adv. |
| 3. | M.A. No. 141/2016 IN Original Application No. 10/2015 | Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors. | Mr. M. C. Mehta, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-5 Mr. P. B. Singh, Adv. for R-7 Mr. B. V. Niren, Adv. for CGWA Dr. Abhishek Atrey, Adv. for UUSDIP Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Gaurav Dhingra, Adv. for MoUD |
| FOR ADMISSION | | | |
| 4. | Original Application No. 583/2016 (M.A. No. 1107/2016) | Hussein Khan Vs. Union of India & Ors. | Mr. Varun K. Chopra & Mr. Kamal Singh, Advs. for Applicant |
| 5. | Original Application No. 668/2016 | Abhinav Guleria Vs. Central Pollution Control Board & Ors. | VSA Legal for Applicant |
| 6. | M.A. No. 1278/2016 IN Original Application No. 660/2016 | Umesh Kumar & Ors. Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant |
| AFTER NOTICE | | | |
| 7. | Original Application No. 643/2016 (M.A. No. 1232/2016) | Naresh Zargar Vs. Ministry of Environment & Forest & Ors. | Mr. Shreyas Dharmadhikari, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP |

| FOR COMPLETION OF PLEADINGS | | | |
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| 8. | Original Application No. 282/2016 | Sushil Kumar Singh Vs. State of Bihar | Ms. Mamta Tandon, Adv. for R-2, 5 & 8 Mr. B. V. Niren & Mr. S.N. Jha, Adv. for R-4 Mr. Rudreshwar Singh, Adv. for State of Bihar and SPCB |
| 9. | Original Application No. 471/2016 | People for Education Research Scholarship and Outward Nutrition Vs. Union of India & Anr. | Mr. Anuj Chauhan, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Dr. Abhishek Atrey, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB |
| 10. | Original Application No. 504/2016 (M.A. No. 957/2016 & M.A. No. 1012/2016) | Arun Kumar Vs. State of Haryana & Ors. | Mr. Rahul Choudhary, Adv., Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. with Mr. Suraj Prakash Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5, 7 to 9 Mr. Ajit Sharma, Adv. for R-2 Mr. Sandeep Yadav, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF |
| 11. | Original Application No. 584/2016 | Lt. Gen. Satwant Singh Dahiya, AVSM, VSM (Retd.) Vs. Ministry of Environment & Forests & Climate Change & Anr. | Lt. Gen. S. S. Dahiya, Applicant in person Mr. B. V. Niren, Adv. for Ministry of Civil Aviation Mr. Rajkumar, Adv. for CPCB Dr. Abhishek Atrey, Adv. for MoEF Mr. A. K. Prasad, Adv. for DGCA |
| 12. | Original Application No. 594/2016 (M.A. No. 1133/2016 & M.A. No. 1218/2016) | Akash Vashishtha Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Dhirender Yadav, Adv. for State of UP Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for CGWA Ms. Deep Shikha Bharti, Adv. Mr. M. P. Shorawala, Adv. for R-7 |
| FOR HEARING | | | |
| 13. | Execution Application No. 12/2016 in O.A. No. 118/2013 | Vikrant Kumar Tongad Vs. Environment Pollution (Prevention Control) Authority & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Deep Shikha Bharathi, Adv. for R-2 Mr. Anil Soni & Mr. Naginder Beniwal, Adv. for R-3, Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-5 & 6 Ms. Savitry Pandey, Adv. (Agriculture) Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. Mr. Abhishek Yadav, Adv. |
| 14. | Original Application No. 89/2016 | Anil Kumar Vs. Union of India & Ors. | Mr. Amit Tiwari, Adv. for Applicant Mr. Krishna Kumar, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana |
| 15. | Original Application No. 270/2016 | Sushil Raaja Vs. Secretary, MORTH & Ors. | Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Ms. Gunjan Sinha Jain, Adv. |

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| 16. | Original Application No. 87/2015 | Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Suryanarayan Singh, AAG for R-3 Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R – 4 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for UPCB Ms. Malavika Rajkotia, Adv. for IAPRO Mr. Rudra Chatterjee, Adv. Mr. Rituraj Biswas, Adv. Mr. Rajkumar, Adv. for CPCB |
| 17. | Original Application No. 477/2015 (M.A. No. 1277/2016) | Jan Sahyog Manch Vs. Union of India & Ors. | Mr. Deepak Vohra, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Ajay Kumar, Adv. for R-2 |
| 18. | Original Application No. 84/2014 (M.A No. 231/2014 to M.A No. 233/2014, M.A No. 237/2014, M.A No. 627/2014, M.A No. 809/2014 & M.A No. 230/2015) | Jagannath Mane Vs Union of India & Ors. | Mr. Shekhar Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. V. K. Shukla & Mr. C.D. Singh, Adv. for R – 2 to 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. Anmol Kishore, Adv. for R – 6 Mr. Gaurav Agrawal Mr. Rohit Sharma, Adv. Mr. Mohit Choubey, Adv. for R – 7 Dr. Harsh Pathak, Adv. Mr. Pankaj Kapoor, Adv. for R – 8 Mr. Ravi Krishan, Adv. |
| 19. | Original Application No. 178/2014 | Shweta Narayan Vs Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. R. Rakesh Sharma, Adv. for TNPCB Ms. Yogmaya Agnihotri, Adv. for R – 4 Mr. Dhruv Pal, Adv. for R – 5 Mr. D.K. Thakur, Adv. for R – 6 Mr. Devraj Ashok, Adv. for R - 8 Mr. Mukesh Verma, Adv. for R - 9 Mr. N. Sai Vinod & Mr. Nikhil Nayyar, Adv. for R – 10 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 11 Mr. Kumar Anurag Singh, Adv. for R – 12 Mr. Shiv Mangal Sharma, AAG for R-13 Mr. Rajul Shrivastav, Adv. for M.P.P.C.B |
| 20. | Original Application No. 525/2014 | Ganga Action Parivar Vs. State of Haryana & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R–1 to 4 Mr. B. Yadav, AG for R-5 to 8 Mr. Mukul Singh, Adv. for R – 9 Mr. A. K. Prasad, Adv. for R – 10 to 15 Mr. Raj Kumar, Adv. for R – 16 Mr. B. V. Niren, Adv. for CGWA |
| 21. | Original Application No. 36/2012 | Rajiv Narayan & Anr. Vs Union of India & Ors. | Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Mishra, Adv. for R – 2 |

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| | | | Mr. Abhishek Yadav, Adv. for R-3 Mr. Anshuman Sinha, Adv. for R – 4 Mr. Sudhir Kulshreshtha & Ms. Sushma Singh, Advs. for R – 5 Mr. Rajkumar, Adv. for R – 6 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Dinesh K. Malhotra, Adv. Ms. Neelam Rathor, Adv. Mr. B.V. Niren, Adv. for CGWA Mr. Moni Cinmoy, adv. for BOWML Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. |
| 22. | Review Application No. 39/2015 (M.A. No. 1138/2015) in O.A. No. 35/2013 (THC) | Gurcharan Singh Matharu (in Parminder Singh Vs. Punjab Pollution Control Board) | Ms. Meenakshi Arora, Sr. Adv. with Ms. Mala Narayan, Adv. for Applicant Mr. Naginder Benipal, Adv. for R-1 to 3 Mr. Jeevesh Nagrath, Adv. for R-4, 6 & 16 Mr. Ritwick Navet, Adv. for R-7 & 16 Mr. Raj Kumar, Adv. for CPCB Ms.Panchajanya Batra Singh,Adv. for MoEF |
| 23. | Original Application No. 70/2016 (Earlier O.A.No.35/2013) | Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors. | Mr. Gurubakshish Singh Gill, EE Mr. Naginder Benipal, Adv. for R-1 to 3 Ms. Gurniderjit, Adv. Mr. Jeevesh Nagrath, Adv. for R-4, 6 & 16 Mr. Ritwick Navet, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB Ms.Panchajanya Batra Singh,Adv. for MoEF |
| CASES OF COURT NO. 2 | | | |
| FOR HEARING | | | |
| 24. | Original Application No. 263/2015 (M.A. No. 320/2016 & M.A. No. 1030/2016) | Sanjay Kumar Vs. State of U.P. & Ors. | Mr. Vikas Gaur & Mr. Dipesh Choudhary, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Raman Yadav, Adv. Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Dr. A.M. Singhvi, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for Beverages Ltd. |
| 25. | Original Application No. 509/2015 | Saloni Ailawadi Vs. Union of India & Ors. | Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 6 Mr. Rajkumar, Adv. for R-5 |
| 26. | Original Application No. 527/2015 | Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors. | Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Ganda, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv. |
| 27. | Execution Application | Sushil Raghav | Mr. Ritwick Dutta & Mr. Rahul Choudhary, |

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| | No. 09/2016 in O.A. No. 177/2013 | Vs. State of U.P. & Ors. | Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG |
| 28. | Execution Application No. 27/2016 IN O.A. No. 03/2016 | Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam | Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA |
| 29. | Original Application No. 84/2016 (M.A. No. 164/2016 M.A. No. 165/2016) | Neena Pradeep Vs. Union of India & Ors. | Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Abhishek Vikram, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-5 Mr. Narender Pal Singh, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 Mr. Raj Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. R. S. Sahni, Adv. for R-12 Mr. N. B. Joshi, Adv. for R-13 Mr. Siddhesh Kotwal, Adv. for R-14 Ms. Babita Sant, Adv. for R-15 Mr. Aditya Ganju, Adv. for R-16 Mr. Utsav Trivedi, Adv. for R-18 Mr. Jeevan Prakash, Adv. for R-19 Mr. Akshat Shrivastava, Adv. for R-20 Mr. Ajay Bhargava, Adv. for R-21 & 23 Mr. D. K. Sinha, Adv. for R-22 Mr. Gaurav Juneja, Adv. for Khaitan & Co. Mr. Om Prakash, Adv. for MoR |
| 30. | Original Application No. 100/2016 (M.A. No. 194/2016 & M.A. No. 546/2016) | Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 |
| 31. | Original Application No. 148/2016 | Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. | Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6 |
| 32. | Original Application No. 366/2016 | Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation &Ors. | Mr. Pankaj K. Sharma, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Ms. Bhawana Duhon, Adv. for NHAI Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA |
| 33. | Original Application No. 400/2016 | Kendriya Samaj Seva Samiti (Regd.) Vs. | Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant |

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| | | Principal Secretary Forest, Govt. of M.P. & Ors. | |
| 34. | Original Application No. 401/2016 | Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors. | Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P. |
| 35. | Original Application No. 500/2016 (M.A. No. 953/2016) | Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors. | Mr. Sanjeev Gupta & Mr. Reahul Pandey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 |
| Note : Original Application No. 123/2016, Rajinder Krishan Sharma IFS Retd. Vs Union of India & Ors. shall be taken up before Court No. 2 (date shall be notified later). | | | |
| (CHAMBER MEETING AT 3.00 PM) | | | |
| 36. | Original Application No. 6/2012 | Manoj Mishra Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajiv Bansal, Adv. for DDA Mr. Narender Pal Singh, Adv. for DPCC Mr. A. K. Prasad, Adv. for MoWR Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Ravi P. Mehrotra, Adv. for R-2, 4&7 Mrs. D. Bharathi Reddy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG, HP Mr. Kabir S. Bose & Mr. Saakar Sardana, Mr. Rajkumar & Mr. Bhupendra Kumar, Adv. Mr. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Avneesh Arputham, Adv. Mr. Vivek Kumar Tondon, Adv. Mr. H. S. Phoolka, Sr. Adv. with Mr. Sumeet Pushkarna, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC Mr. M. K. Sharma, Adv. for DCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. I. K. Kapila, Adv. Mr. Pradeep Misra, Adv. Mr. B. V. Niren, Adv. |
| 37. | M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015, M.A. No. 692/2015, M.A. No. 310/2016 & M.A. No. 508/2016 in Original Application No. 300/2013 | Manoj Kumar Misra & Anr. Vs Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. S. Venkatesh, Adv. Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. Mr. Kabeer Srivastava, Adv. Mr. Ajay Pratap Singh Sehgal, Adv. Mr. Rakesh U. Upadhyay, Adv. Mr. Manali Singhal, Adv. Mr. Aagney Sail, Adv. |
| 38. | M.A. No. 646/2015, M.A. No. 725/2015, M.A. No. 836/2015, M.A. No. 753/2016, M.A. No. 1014/2016 & M.A. No. 1016/2016 in Original Application No. 06/2012 | Manoj Mishra Vs Union of India & Ors. | Mr. Rajiv Bansal, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Prabal Banghi, Adv. for DJB Ms. Alpana Poddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Mr. Abhishek Kumar Adv. Ms. Anisha Upadhyay, Adv. for DTDC Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Rudreshwar Singh, Adv. for BSPCB Dr. Vijendra Mahndiyani, Adv. Mr. Krishna Kumar Singh, Adv. |

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